GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

STARRED QUESTION NO:202 ANSWERED ON:24.08.2012 VOCATIONAL TRAINING IN TRIBAL AREAS Majhi Shri Pradeep Kumar;Pakkirappa Shri S.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government provides Grant-in-aid to State Governments/Non-Governmental Organisations (NGOs) for running vocational training centres for Scheduled Tribes (STs) under the Scheme 'Vocational Training in Tribal Areas' in the country;
- (b) if so, the details thereof along with the criteria fixed for allocation of grants under the said scheme; and
- (c) the Grant-in-aid provided to State Governments/NGOs during each of the last three years and the current year under the said scheme?

Answer

MINISTER OF TRIBAL AFFAIRS(SH. V. KISHORE CHANDRA DEO)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 202 FOR 24.8.2012.

- (a) & (b): The Ministry of Tribal Affairs provides grant-in-aid to State Governments/UT Administrations/ Autonomous Bodies and Non-Governmental Organizations under the Central Sector Scheme of 'Vocational Training in Tribal Areas'. The main objective of this scheme is to upgrade the skills of ST youth in various traditional/ modern vocations to enable them to gain suitable employment or become self-employed. Funding under the Scheme is availed by setting up and running Vocational Training Centres (VTCs) mainly in remote areas/ rural areas deficient in facilities or by supporting vocational training for STs in already existing institutions in townships/ districts subject to the maximum assistance @ Rs. 30,000/- per annum per ST trainee which includes monthly stipend of Rs. 700/- to the trainees. The vocational training programmes are of one year duration. This scheme is need-based, demand-driven and no Statewise allocation is made. The grant-in-aid to implementing agencies is considered based on the availability of funds under the scheme and receipt of complete proposals as per the provisions of the scheme which inter-alia include recognition/ accreditation of VTCs under 'Modular Employable Skills' from the Regional Directorate of Apprenticeship Training of State Governments/ UT Administrations or recognition under 'Craftsmen Training Scheme' from National Council of Vocational Training.
- (c) The following grant-in-aid has been released to State Governments/ NGOs during the last three years and current year:

(Rs. in lakh)

Grant-in-aid released Grant-in-aid released to NGOs to State Governments

2009-10 2010-11 2011-12 2012-13 2009-10 2010-11 2011-12 2012-13 (as on date) (as on date)

Amount Amount Amount Amount Amount Amount Amount Amount

- 600.00 600.00 - 200.00 87.94 179.56 98.16